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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.172/2018 in CP(IB) No.157/7/HDB/2018
NAME OF THE COMPANY	Reliance Cellulose Products Ltd
NAME OF THE PETITIONER(S)	3F Industries Ltd
NAME OF THE RESPONDENT(S)	Reliance Cellulose Products Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagaraj in IA. 172/18 for petition	Adv.	9849147487	T. Nagaraj

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Chandravan Reddy	Adv.	9010988188	B. Chandravan Reddy
Dhanrajani	Adv.	9228888914	Dhanrajani

ORDER

IA No. 172/18, is listed today for orders.

List it again for orders on 05.10.2018.

Main petition is also to be listed on the same date.


Member(Judl)

Pavani